

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.02/Chd/CHD/2018

In the matter of

Allahabad Bank

...Petitioner-Financial Creditor

Versus

Vardhman Chemtech Ltd.

...Respondent-Corporate Debtor

Present:: Mr.Nakul Sharma, Advocate for petitioner
Mr.Gaurav Mankotia, Advocate for respondent.

Learned counsel for the respondent seeks some more time to
argue the matter. Accordingly, one last opportunity is granted to the respondent.

List the matter for arguments on 16.05.2018.

Sd/-
(Chief Justice M.M.Kumar)
President, NCLT
Camp at Chandigarh.

Sd/-
(Pradeep R.Sethi)
Member (Technical)

May 03, 2018
subbu